

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 252/2016
OA No. 676/2011**

New Delhi this the 19th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Veena Nanda,
Widow of Sh. J.L. Nanda,
H-127, Shivaji Park,
Punjabi Bagh,
New Delhi-110026

- Petitioner/Applicant

(By Advocate: Mr. Brajesh Pandey for Mr. Rajeev Nanda)

VERSUS

1. Shri Sanjai Singh,
Chief Controller of Accounts (Pension)
Central Pension Accounting Office,
Trikoot-II Complex,
Bhikaji Cama Place,
Behind Hotel Hayat Regency,
New Delhi

2. Shri S. Ravi Shanker,
Chief Manager,
Centralised Pension Processing Center,
Indian Overseas Bank,
763, Anna Salai, Chennai-600002

3. Ms. Seema,
Assistant Manager,
Indian Overseas Bank,
Janakpuri Branch,
21 B – Block,
Community Centre, Janak Puri,
New Delhi-110058

- Respondents

(None)

O R D E R (Oral)**Mr. V. Ajay Kumar, Member (J):**

In view of the affidavit filed by the petitioner on 14.07.2016 seeking withdrawal of the CP, the CP is closed as withdrawn. Notices are discharged.

**(Dr. B.K. Sinha)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

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